Government of West Bengal Health & Family Welfare Department Swasthya Bhavan, 3rd Floor GN-29, Sector-V, Bidhannagar Kolkata – 700 091

No. H&FW/127/20

March 23, 2020

ORDER

In the Order issued vide No. H&FW/120/20 dated 22.03.2020 by the Chief Secretary, Government of West Bengal on "Complete Safety Restrictions" to combat the spread of COVID-19, the following correction is hereby made:

The entry 5 (b) - "Health Services" be read as "Health Services and Veterinary Services".

The entry 5 (h) – "Food including PDS, groceries, vegetables, fruits, meat, fish, bread and milk-selling, storage and transportation" be read as "Food including PDS, groceries, vegetables, fruits, meat, fish, bread and milk, eggs, poultry feed and cattle feed and their storage and transportation".

The entry 5 (k) - "Medicine shops, optical stores, pharmaceutical manufacturing and their transportation" be read as "Medicine shops, optical stores, pharmaceutical manufacturing, Liquid Nitrogen and their transportation".

Under the entry 5, a new entry shall be inserted as follows:

"o - Any service connected with the loading, unloading, movement or storage of goods in a port/airport".

This issues with the approval of the Chief Secretary.

(Vivek Kumar) Principal Secretary